

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO.IV, NEW DELHI.**

Appeal No. 214/2017

In the matter of:

Tactical Value Technology Solutions Pvt. Ltd. ... Appellant
Vs.
Registrar of Companies ... Respondent

SECTION: Under Section 252

CORAM

**DR. DEEPTI MUKESH
HON'BLE MEMBER(J)**

Order delivered on 11.05.2018

For Appellant
For Respondent

Ms. Barkha Chhetri, PCS.
Mr. Shobhit Srivastav, Deputy
ROC


Stdng. Counsel for ITD

Mr. Rajat Nagar Stdng. Counsel for
Ms. Lakshmi Gurung, Adv.

ORDER

Ld. Counsel for the appellant undertakes to file the latest audited balance sheets and place on record with details of the company within one week. For further consideration on 21st May, 2018.

Ritu Sharma


**(DR. DEEPTI MUKESH)
MEMBER(JUDICIAL)**